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1988, s. 2 & Sch. I
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**THE MAINTENANCE OF INTERNAL SECURITY (REPEAL)
ACT, 1978**

No. 27 OF 1978

[3rd August, 1978].

An Act to repeal the Maintenance of Internal Security Act, 1971.

BE it enacted by Parliament in the Twenty-ninth Year of the Republic of India as follows:—

Short title. 1. This Act may be called the Maintenance of Internal Security (Repeal) Act, 1978.

Repeal of Act 26 of 1971. 2. The Maintenance of Internal Security Act, 1971, is hereby repealed.